

**GOVERNMENT OF PUDUCHERRY
OFFICE OF THE DISTRICT COLLECTOR
PUDUCHERRY**

No.1604/DRDM/Covid/2021/05/733

Date: 17 APR 2021

ORDER

Sub: DRDM – Covid-19 – Conduct of Mobile Fever Clinics – Reg.

Ref: Order No.40-3/2020-DM-I(A) dated 23.03.2021 of the Ministry of Home Affairs, New Delhi.

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WHEREAS, in the wake of Novel Corona Virus (Covid-19) outbreak, which has been declared as a Notified Disaster under the provision of Disaster Management Act, 2005 has prompted the District Administration to take several preventive measures.

AND WHEREAS, as per the guidelines issued by the Ministry of Home Affairs vide reference cited, Test-Track-Treat protocol needs to be enforced strictly and intensive testing to be done in Districts reporting higher number of cases and the pace of vaccination needs to be step up rapidly for breaking the chain of transmission.

AND WHEREAS, for strict enforcement of the Test-Track-Treat protocol in letter and spirit, it has been decided to conduct special Mobile Fever Clinics for earlier identification of susceptible cases.

NOW THEREFORE, in exercise of the powers, conferred under the Disaster Management Act, 2005, I Purva Garg, IAS hereby order for conduct of Special Mobile Fever Clinics on 18.04.2021 onwards for testing in all areas where there is high concentration of Covid-19 positive cases.

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17/4/21

(PURVA GARG, IAS)
DISTRICT COLLECTOR-cum-
DISTRICT MAGISTRATE

To
The Director of Health & Family Welfare Services, Puducherry

Copy to:

1. The Secretary to Government (Health)
2. The Senior Superintendent of Police (L&O)

for necessary police assistance

Copy submitted to:

1. The Hon'ble Lt. Governor, Puducherry
2. The Chief Secretary, Puducherry
3. The Secretary to Government (Revenue & Rehabilitation), Puducherry